

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st October, 2020 to 31st October, 2020.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Sh. Ajay Gupta, ASJ-02 (NDPS)	Geeta Colony; Pandav Nagar Crime Branch & CAW Cell of East Police District. Kalyanpuri	Sh. Kuldeep Narayan, ASJ-04	Sh. Surinder Kumar Sharma, ASJ-05
2.	Sh. Naresh Kumar Malhotra, ASJ-06	Mayur Vihar Mandawali Laxmi Nagar Gandhi Nagar	Sh. Ravinder Singh, ASJ-01	Sh. Sanjeev Kumar-I, ASJ(SFTC)
3.	Dr. Satinder Kumar Gautam, ASJ-03	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur	Sh. Sanjeev Kumar-I, ASJ(SFTC)	Sh. Kuldeep Narayan, ASJ-04
4.	Ms. Navita Kumari Bagha, ASJ (FTC -02)	Preet Vihar New Ashok Nagar Patparganj	Sh. Surinder Kumar Sharma, ASJ-05	Sh. Ravinder Singh, ASJ-01


(Deepak Jagotra)


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 5387-96/PD&SJ (East)/KKD/Delhi

Dated 30/09/2020

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Officers concerned, Karkardooma Courts, Delhi.
4. The Chief Public Prosecutor/ Incharge, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.